

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2731
TO BE ANSWERED ON 14TH DECEMBER, 2021

PMFBY FOR KHARIF AND RABI SEASONS

2731. SHRI SANTOSH PANDEY:
MS. DEBASREE CHAUDHURI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री
be pleased to state:

- (a) the total number of farmers covered under Pradhan Mantri Fasal Bima Yojana (PMFBY) for the kharif and rabi seasons during the last three years, State-wise including Chhattisgarh;
- (b) the quantum of premium collected and claims paid out by insurance companies during the same period, State-wise and company-wise;
- (c) whether the insured farmers were deprived of insurance despite the authentic report of no rain, heavy rain and scanty rain with respect to which the farmers of Khairagarh and Dongargaon tehsils of Rajnandgaon district have submitted complaints;
- (d) whether the premium amounts deducted by Union Bank Sakuldaihan, Punjab National Bank Bhandarpur etc. of Rajnandgaon district were retained after harvesting of the crop;
- (e) if so, the name of the guilty in this regard; and
- (f) the action being taken against the insurance company?

ANSWER

MINISTER of AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): State-wise and Kharif & Rabi season-wise details including Chhattisgarh of farmer applications insured during last three years i.e. 2018-19 to 2020-21 under Pradhan Mantri Fasal Bima Yojana (PMFBY) are at **Annexure-I**.
- (b): State-wise and insurance company-wise details of premium collected and claims paid by insurance companies during last three years are given in **Annexure-II**.

(c): As reported by the State Government of Chhattisgarh, settlement of admissible claims of eligible farmers of Khairagarh and Dongargaon Tehsil of Rajanandgaon district have already been paid by the concerned insurance company. Status of complaints in respect of loss due to no rain, scanty rains in these Tehsils is given below:

Season	Tehsil Khairagarh			Tehsil Dongargaon		
	Farmer Applications Received	Application Status		Farmer Applications Received	Application Status	
		Paid	Ineligible		Paid	Ineligible
Kharif 2018	32	15	17	17	14	3
Rabi 2018-19	0	0	0	0	0	0
Kharif 2019	30	18	12	14	11	3
Rabi 2019-20	45	14	31	2	2	0
Kharif 2020	42	33	9	13	11	2
Rabi 2020-21	2	2	017	1	1	0

(d) to (f): Punjab National Bank branch Bhandarpur & Tilai and State Bank of Indi Branch Khairagarh have not entered the farmer's information/data for Kharif 2019 season under PMFBY in National Crop Insurance Portal (NCIP) within the prescribed time limits due to which the concerned insurance company had refunded the premium amount of 1423 farmers to the concerned banks. Further, in season Rabi 2019-20, State Bank of India, Khairagarh did not enter the requisite data/information of 308 farmers in NCIP in prescribed time limit and also requested to the concerned insurance company to hold excess premium with the company.

Inspite of giving additional time for data entry in portal for the season Kharif and Rabi 2019-20, the concerned bank, did not enter the farmer's detail on NCIP. Accordingly, as per Operational Guidelines of the scheme, banks were asked to pay the claims to the concerned farmers.

The same matter was also presented by the concerned bank in the State Level Grievance Redressal Committee. On the basis of information provided by concerned bank, insurance company and as per the provision of the scheme, banks have been found guilty and State Government has asked the concerned banks to pay claims of aggrieved farmers as per provisions of the Operational Guidelines.

Annexure-I

State-Wise Season-Wise Coverage under PMFBY during 2018-19 to 2020-21 as on 03.12.2021						
State/UT Name	Farmers Applications Insured (Lakh)					
	Kharif 2018	Rabi 2018-19	Kharif 2019	Rabi 2019-20	Kharif 2020	Rabi 2020-21
A & N Islands	0.004	0.003	0.0004	0.001	0.003	0.001
Andhra Pradesh	16.5	7.9	27.9	Not Implemented		
Assam	0.2	0.5	3.9	6.2	6.8	9.8
Chhattisgarh	13.7	2.0	37.0	3.2	44.5	7.1
Goa	0.003	0.00001	0.01	0.001	0.001	-
Gujarat	18.5	3.2	21.3	3.5	Not Implemented	
Haryana	7.1	7.7	8.2	8.9	8.9	7.6
Himachal Pradesh	1.0	1.7	1.0	1.8	0.9	1.5
Jammu & Kashmir	0.9	0.7	Not Implemented			
Jharkhand	12.2	0.7	10.5	0.4	Not implemented	
Karnataka	23.0	5.7	16.6	0.1	16.3	1.7
Kerala	0.3	0.3	0.3	0.3	0.4	0.3
Madhya Pradesh	36.3	38.1	42.2	40.0	44.4	38.2
Maharashtra	96.6	51.7	128.6	17.1	109.9	14.1
Manipur	0.01	-	0.03	-	-	-
Meghalaya	0.01	0.002	0.01	-	0.001	-
Odisha	20.2	0.8	46.8	2.0	94.5	3.0
Puducherry	-	0.003	-	0.1	0.003	0.1
Rajasthan	41.4	30.4	45.2	40.1	67.0	40.6
Sikkim	0.002	-	-	0.0002	0.001	0.0003
Tamil Nadu	2.3	23.1	3.3	35.6	6.1	53.7
Telangana	6.0	2.0	8.1	2.2	Not Implemented	
Tripura	-	0.02	0.3	0.1	2.0	0.6
Uttar Pradesh	31.8	29.7	23.7	22.7	22.2	19.7
Uttarakhand	1.3	0.6	1.4	0.7	1.1	0.7
West Bengal	24.5	26.9	Not Implemented			
GRAND TOTAL	353.7	233.8	426.2	185.0	424.9	198.6

